

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ROC.NO.30/2025-B.SPL.,

DATED:26.09.2025

The following District and Sessions Judges working under Rule 15 and 20.1 of the Telangana State Judicial Service Rules, 2017 and 2023 respectively, and the Civil Judges (Senior Division) are recommended for promotion as District Judges (Entry Level) by promotion under 65% quota, for the year, 2025.

SL. NO.	NAME AND DESIGNATION OF THE OFFICERS
1.	SRI M.SRINIVAS, VI Additional District and Sessions Judge, Sathupally, Khammam District.
2.	SMT. B.PUSHPALATHA, Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Sircilla.
3.	SRI D.V.NAGESWARA RAO, XXV Additional Chief Judge, City Civil Court, Hyderabad.
4.	MS.N.AMARAVATHI, Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District at Kukatpally.
5.	SRI J.VIKRAM, Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.
6.	SMT. M.K.PADMAVATHI, Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at L.B.Nagar.
7.	SRI D.DURGA PRASAD, Judge, Family Court-cum- III Additional District and Sessions Judge, Nalgonda.
8.	SRI K.MURALI MOHAN, IX Additional Chief Judge, City Civil Court, Hyderabad.
9.	SMT.CH.ASHALATHA (CHIRANJI), Judge, Family Court-cum- III Additional District and Sessions Judge, Nizamabad.

10.	SRI G.VENU, V Additional District and Sessions Judge, Miryalaguda, Nalgonda District.
11.	SRI P.ANJANEYULU, Fast Track Special Court for Expeditious Disposal Of Cases Of Rape And Protection Of Children Against Sexual Offences (Pocso) Act, Rangareddy District At Rajendranagar.
12.	SRI G.UDAY KUMAR, XXIV Additional Chief Judge, City Civil Court, Hyderabad.
13.	SRI MANDA VENKATESWARA RAO, III Additional District and Sessions Judge-Cum-II Additional Metropolitan Sessions Judge-Cum-Principal Family Court, Medchal-Malkajgiri District At Kukatpally.
14.	SMT. KSHAMA DESHPANDE, Secretary, District Legal Services Authority, Hanumakonda.
15.	SMT. S.SWATHI REDDY, Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar.
16.	SRI D.KIRAN KUMAR, Secretary, District Legal Services Authority, Medchal Malkajgiri at Kushaiguda.
17.	SRI K.AJESH KUMAR, Chief Metropolitan Magistrate, Hyderabad.
18.	SRI BRUNGI SRINIVASULU, Senior Civil Judge-cum-Assistant Sessions Judge, Peddapally.
19.	SMT. D.VAROODHINI, Senior Civil Judge-cum-Asst. Sessions Judge, Narsampet, Warangal District.
20.	SRI MOHD. ABDUL JAVEED PASHA, Secretary, District Legal Services Authority, Criminal Courts, Hyderabad.
21.	SRI G.SRINIVAS, Senior Civil Judge-cum-Asst. Sessions Judge, Nirmal.
22.	SRI K.V.CHANDRA SHEKAR RAO, Secretary, District Legal Services Authority, Khammam.
23.	SMT. G.BHANUMATHI, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.
24.	SMT. R.SREELEKHA, Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.

25.	SMT. P.SRIVANI, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
26.	SMT. NASEEM SULTANA, Secretary, District Legal Services Authority, Nagarkurnool.
27.	SMT. K.SWAPNA RANI, Secretary, District Legal Services Authority, Peddapally.
28.	MISS. SHEETAL D.B., XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad.
29.	SRI C.VIKRAM, Secretary, District Legal Services Authority, Jangaon.
30.	SRI MILIND KAMBLE, Principal Senior Civil Judge -cum-Assistant Sessions Judge, Siddipet.
31.	SRI K.SURI KRISHNA, II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.
32.	SMT. R.M. SUBHAVALLI, Secretary, District Legal Services Authority, Medak.
33.	SRI V.SRINIVAS, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Gadwal.
34.	SRI K.VENKATESH, Secretary District Legal Services Authority, Karimnagar.
35.	SMT. M.KIRAN MAHI, Secretary, District Legal Services Authority, Hyderabad.
36.	SRI B.SUJAY, Senior Civil Judge-cum-Assistant Sessions Judge, Miryalaguda, Nalgonda District.
37.	DR. M.RADHA KRISHNA CHAHAVAN, Senior Civil Judge-cum-Asst. Sessions Judge, Huzurnagar, Suryapet District.
38.	SRI CH.JITHENDHAR, XVII Additional Judge, City Civil Court, Hyderabad.
39.	SRI K.JAYARAM REDDY, Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Kukatpally.
40.	SMT. RADHIKA JAISWAL, Secretary, District Legal Services Authority, Sircilla.

41.	SRI G.PRAVEEN KUMAR, Senior Civil Judge, now deputed to work as Registrar (IT)-cum-Central Project Coordinator), High Court for the State of Telangana at Hyderabad.
42.	SRI G.UDAYA BHASKAR RAO, Secretary, District Legal Services Authority, Nizamabad.
43.	SMT. CHITTIBOMMA ASHALATHA, II Additional Judge, City Civil Court, Hyderabad.
44.	SRI K.PRASAD, X Additional Chief Metropolitan Magistrate, Secunderabad.
45.	N.VENKAT RAM, Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.
46.	DR. G.V.MAHESH NATH, I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.



REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)